

Stereo H.C.J.D./B-2

*Opening Sheet for Criminal Revision Applications*

**In the High Court of Judicature for the States of  
Punjab and Haryana at Chandigarh**

**JUDICIAL DEPARTMENT**

Criminal Revision No. \_\_\_\_\_ of 200 .

District	Date of filing Petition	Whether received from Petitioner in person or by Counsel or Agent	Stamp on Petition

\_\_\_\_\_ Petitioner

*versus*

\_\_\_\_\_ Respondent

Petition for revision under section \_\_\_\_\_ of \_\_\_\_\_

of the order of \_\_\_\_\_

dated \_\_\_\_\_ 200 . \_\_\_\_\_

\_\_\_\_\_

\_\_\_\_\_

Charge under section \_\_\_\_\_

Sentence \_\_\_\_\_

\_\_\_\_\_

\_\_\_\_\_